## **BUSINESS ADVISORY COMMITTEE**

(Eighth Lok Sabha)

## (FIFTY-FIRST REPORT)

(Presented on 30-3-88)

The Business Advisory Committee held a sitting on Wednesday, the 30th March, 1988.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:—
  - (1) The Tamil Nadu State Legislature (Delegation of Powers) Bill, 1988, as passed by Rajya Sabha.

    (Consideration and passing)
  - (2) The Tamil Nadu Agricultural Service Cooperative Societies (Appointment of Special Officers) Amendment Bill, 1988, as passed by Rajya Sabha.

    (Consideration and passing)

1 hour

(3) The Tamil Nadu Cooperative Societies (Appointment of Special Officers) Amendment Bill, 1988, as passed by Rajya Sabha.

(Consideration and passing)

(4) Discussion and voting on Demands for Excess Grants (General) for 1985-86.

1 hour

3. The Committee further recommend that the sitting of Lok Sabha fixed on Friday, the 15th April, 1988 may be cancelled as no sittings are fixed on Wednesday, the 13th and Thursday, the 14th April, 1988 on account of Vaisakhi and Birth Anniversary of Dr. B. R. Ambedkar respectively. The Committee, however, recommend that the House may sit upto 7 P.M., if necessary, till the passage of Finance Bill, 1988.

New Delhi; March, 30, 1988 Chuitra 10, 1910 (Saka) BAL RAM JAKHAR Chairman Business Advisory Committee